

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION NO. 060/00445/2017**

**Chandigarh, this the 12<sup>th</sup> day of March, 2018**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Pushpa Rani w/o Ashok Jindal, aged 56 years, R/o H.No.28, Gali  
No.2, Vishal Nagar, Bathinda, District Bathinda. (Group C).

....APPLICANT

(Argued by: None )

VERSUS

1. Union of India through Secretary Ministry of Communication and IT, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi.
2. Postmaster General, Punjab Region, Sector 17, Chandigarh.
3. Director, Postal Services Punjab Region, Sector 17, Chandigarh.
4. Director, Postal Accounts, Kapurthala.
5. Superintendent of Post Office, Bathinda Division, Bathinda.

....RESPONDENTS

(By Advocate: Shri Ram Lal Gupta)

**ORDER**

**SANJEEV KAUSHIK, MEMBER (J)**

Neither the applicant nor her counsel is present even on second call. This was the position even on earlier two occasions.

2. Therefore, the present Original Application (O.A.) is hereby dismissed in default for non-prosecution.

**(P. GOPINATH)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**Dated: 12.03.2018**

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